

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 1742/2019

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

MOHD. ISLAM & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.185440/2018-CONDONATION OF DELAY
IN FILING and IA No.185442/2018-EXEMPTION FROM FILING O.T.)

Date : 11-12-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

Mr Abhimanu Singh, Adv.

Mr. Sunny Choudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 to 4 have filed counter affidavit.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar